

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 01st April, 2019

No.HC.VII-02/2013/ 1596 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Tadu Tamang, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia, an Officer in Grade-II of the Arunachal Pradesh Judicial Service, as Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, in his Grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post.

By Order,

Sd/- M. K. Kalita,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-02/2013/ 1597-1608 /A.

Dated 01.04.2019

Copy to:-

1. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar. He is requested to place the services of Shri Tadu Tamang, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia, at the disposal of the Gauhati High Court, with effect from the date of joining in the Gauhati High Court.
2. The Accountant General, Arunachal Pradesh, Itanagar.
3. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information and necessary action
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
5. The District & Sessions Judge, Yupia.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Tadu Tamang, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia, Arunachal Pradesh
8. The Private Secretary to Hon'bel mr. Justice _____ Gauhati High Court, Guwahati.
- ✓ 9. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
10. The Director, Printing & Stationary, Arunachal Pradesh, Itanagar for publication in the Arunachal Pradesh Gazette.
11. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

11/4/2019

[Signature]
01/04/2019